

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3189  
ANSWERED ON:14.12.2006  
UPGRADATION OF MM GUNS  
Chakraborty Shri Ajay;Shakya Shri Raghuraj Singh

**Will the Minister of DEFENCE be pleased to state:**

to the replies given to Unstarred Question Nos. 3313 and 3538 on March 24, 2005 and August 18, 2005 respectively regarding upgradation of 130 MM gun and state:

(a)whether the Central Bureau of Investigation has completed the investigation into the alleged irregularities in the contract for the upgradation of 130 MM Gun;

(b)if so, the details thereof and the action taken against the firms/persons found guilty; and

(c)if not, the time by which the investigation by the CBI is likely to be completed?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a)No, Sir.

(b)Does not arise.

(c)No time frame has been fixed in this regard.